NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/148/2017	
NAME OF THE PETITIONER	: S.G. LOGISTICS PVT LTD	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	\bigcap
1. R. Ovia, Fcs	a Sa-Losistics P. La	d. Jy
2. B. Sarathbah	who represatate	B. Sabr

ORDER

PCS representing the petitioner present. Representative of ROC present and filed report. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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